

50

STANDING COMMITTEE ON FINANCE
(2021-22)

SEVENTEENTH LOK SABHA

MINISTRY OF PLANNING

[Action taken by the Government on the recommendations contained in Forty-third Report of the Standing Committee on Finance on 'Demands for Grants (2022-23)']

FIFTIETH REPORT



LOK SABHA SECRETARIAT
NEW DELHI

August, 2022/ Sravana, 1944 (Saka)

FIFTIETH REPORT

STANDING COMMITTEE ON FINANCE
(2021-2022)

(SEVENTEENTH LOK SABHA)

MINISTRY OF PLANNING

[Action taken by the Government on the recommendations contained in Forty-third Report of the Standing Committee on Finance on 'Demands for Grants (2022-23)']

Presented to Lok Sabha on 03 August, 2022
Laid in Rajya Sabha on 03 August, 2022



LOK SABHA SECRETARIAT
NEW DELHI

August, 2022/ Sravana, 1944 (Saka)

CONTENTS

	PAGE
COMPOSITION OF THE COMMITTEE.....	(iii)
INTRODUCTION	(iv)
CHAPTER I Report	1
CHAPTER II* Recommendations/Observations which have been accepted by the Government	
CHAPTER III* Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies	
CHAPTER IV* Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee	
CHAPTER V* Recommendations/Observations in respect of which final reply of the Government is still awaited	

ANNEXURE

Minutes of the Sitting of the Committee held on 28 July, 2022 14

APPENDIX

Analysis of Action Taken by the Government on the Recommendations Contained in the Forty-third Report (Seventeenth Lok Sabha) of the Standing Committee on Finance on 'Demands for Grants (2022-23) 16

* Not appended in the cyclostyled copy

COMPOSITION OF STANDING COMMITTEE ON FINANCE (2021-22)

Shri Jayant Sinha - Chairperson

MEMBERS

LOK SABHA

2. Shri S.S. Ahluwalia
3. Shri Sukhbir Singh Badal
4. Shri Subhash Chandra Baheria
5. Shri Shrirang Appa Barne
6. Dr. Subhash Ramrao Bhamre
7. Smt. Sunita Duggal
8. Shri Gaurav Gogoi
9. Shri Sudheer Gupta
10. Shri Manoj Kotak
11. Shri Pinaki Misra
12. Shri Ravi Shankar Prasad
13. Prof. Sougata Ray
14. Shri P.V Midhun Reddy
15. Shri Gopal Shetty
16. Dr. (Prof.) Kirit Premjibhai Solanki
17. Shri Parvesh Sahib Singh
18. Shri Manish Tewari
19. Shri Bala Showry Vallabhaneni
20. Shri Rajesh Verma
21. Vacant

RAJYA SABHA

22. Shri Ahmad Ashfaqe Karim
23. Shri Sushil Kumar Modi
24. Vacant*
25. Vacant**
26. Dr. Amar Patnaik
27. Vacant***
28. Dr. C.M. Ramesh
29. Shri G.V.L Narasimha Rao
30. Dr. Manmohan Singh
31. Vacant****

* Vacancy caused due to retirement of Shri A. Navaneethakrishnan, MP from Rajya Sabha w.e.f. 29.06.2022.

** Vacancy caused due to retirement of Shri Praful Patel, MP from Rajya Sabha w.e.f. 04.07.2022.

*** Vacancy caused due to retirement of Smt. Ambika Soni, MP from Rajya Sabha w.e.f. 04.07.2022.

**** Vacancy caused due to retirement of Shri Mahesh Poddar, MP from Rajya Sabha w.e.f. 07.07.2022.

SECRETARIAT

1. Shri Siddharth Mahajan - Joint Secretary
2. Shri Ramkumar Suryanarayanan - Director
3. Shri Kulmohan Singh Arora - Additional Director
4. Ms. Madhumita - Assistant Committee Officer

INTRODUCTION

1. I, the Chairperson of the Standing Committee on Finance, having been authorized by the Committee, present this Fiftieth Report on action taken by Government on the Observations / Recommendations contained in the Forty-third Report of the Committee (Seventeenth Lok Sabha) on Demands for Grants (2022-23) of the Ministry of Planning.

2. The Forty-third Report was presented to Lok Sabha / laid on the table of Rajya Sabha on 22 March, 2022. The Action Taken Notes on the Recommendations were received from the Government *vide* their communication dated 22 June, 2022.

3. The Committee considered and adopted this Report at their sitting held on 28 July 2022.

4. An analysis of the action taken by the Government on the recommendations contained in the Forty-third Report of the Committee is given in the Appendix.

5. For facility of reference, the observations / recommendations of the Committee have been printed in bold in the body of the Report.

NEW DELHI
28 July, 2022
6 Sravana, 1944 (Saka)

SHRI JAYANT SINHA,
Chairperson,
Standing Committee on Finance

DRAFT REPORT

CHAPTER – I

This Report of the Standing Committee on Finance deals with action taken by Government on the recommendations/observations contained in their 43rd Report (Seventeenth Lok Sabha) on Demands for Grants (2022-23) of the Ministry of Planning which was presented to Lok Sabha / Laid in Rajya Sabha on 22nd March, 2022.

2. The Action Taken Notes have been received from the Government in respect of all the 8 recommendations contained in the Report. These have been analyzed and categorized as follows:

(i) Recommendations/Observations that have been accepted by the Government:
Recommendation Nos. 1, 2, 3, 4, 5, 6, 7 & 8.
(Total 08)
(Chapter- II)

(ii) Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies:
(Total NIL)
(Chapter- III)

(iii) Recommendations/Observations in respect of which replies of Government have not been accepted by the Committee:
(Total NIL)
(Chapter -IV)

(iv) Recommendations/Observations in respect of which final replies by the Government are still awaited:
(Total - NIL)
(Chapter- V)

3. The Committee desire that the replies to the recommendations/observations contained in Chapter-I may be furnished to them expeditiously.

4. The Committee will now deal with and comment upon the action taken by the Government on some of their recommendations.

Recommendation (Serial No. 1)

Analysis of budget

5. The Committee note that the Budget Estimates (BE) of the Ministry of Planning under Demand No. 77 for the year 2022-23 is Rs. 321.42 crore. Similarly for the year 2021-22, the BE and RE stood at Rs. 1062.77 crore and Rs. 1070.78 crore respectively, while the Actuals for the year 2020-21 stood at Rs. 748.68 crore. The scrutiny of the Budget of the Ministry of Planning reveals that the BE (2022-23) has decreased by 69.76% and 57.07% with respect to BE (2021-22) and Actuals (2020-21) respectively. During the course of the deliberations, the Ministry of Planning informed the Committee that they are expecting an allocation of Rs. 500 crore under Official Development Assistance (ODA) from Japan International Cooperation Agency (JICA) for Sustainable Development Goals (SDGs) in Aspirational Districts in the next Expenditure Finance Committee (EFC) meeting. The Ministry further informed the Committee that once the fund becomes available, BE for 2022-23 will rise to more than Rs. 800 crore. The Committee while hoping this fund to be released soon, would also like to highlight the fact that even after including this additional fund to BE (2022-23), the total amount still falls short of BE (2021-22) by about Rs. 200 crore. The Committee are of the opinion that NITI Aayog being the premier think tank of the Government should have adequate funds to carry out their important task of designing long term policies and programmes for the Government while at the same time, providing relevant strategic and technical advice to the Centre, States and Union Territories.

6. In their Action Taken Replies the Ministry of Planning have submitted as follows:-

"Cabinet has approved the continuation of Atal Innovation Mission (AIM) scheme upto 31.03.2023 i.e. current financial year and allocated Rs. 520 crore for it. With this allocation of Rs. 520 crore during FY 2022-23 the allocation for 2022-23 will exceed BE & RE of previous Financial Year. The proposed allocation to Atal Innovation Mission

(AIM) during 2022-23 is Rs. 520 crore. Rs. 10 crore has been earmarked for investment head for equity stake in ANIC-ARISE start-ups which is not a major share of the budgetary provisions. AIM understands the point raised by the Committee. The allocation for the same is being made gradually and every new selected start-up under the Atal New India Challenge Program will continue to have 80% of their funding as grant and 20% will go as investment for equity stake. The equity participation is a new model that is approved by the Ministry of Finance. The exact modalities of the pilot project are being worked out together by AIM and NITI AAYOG. The details of the same will be presented before the Committee once the guidelines are approved by the competent authority."

7. When the Committee highlighted the steep decrease in budgetary allocation for the Ministry of Planning in BE (2022-23) as compared to BE (2021-22), the Ministry submitted before the Committee that they were expecting an allocation of Rs. 500 crore under Official Development Assistance (ODA) from Japan International Cooperation Agency (JICA) for Sustainable Development Goals (SDGs) in Aspirational Districts in the subsequent Expenditure Finance Committee (EFC) meeting. However, in their Action Taken Replies, there is no mention of JICA funds at all. Instead, the Ministry has only stated that since the Cabinet has approved continuation of Atal Innovation Mission (AIM) scheme upto 31.03.2023 i.e. current financial year and allocated Rs. 520 crore for it, the allocation for 2022-23 will exceed BE & RE of previous Financial Year. The Committee would, however, like the Ministry to furnish the current status of JICA fund allocation for the development of Aspirational Districts.

Recommendation (Serial No. 2)

Analysis of budget

8. The Committee note that the budgetary allocation under Revenue Head and Capital head of BE (2022-23) are Rs. 310.67 crore and Rs. 10.75 crore respectively, while in BE (2021-22), these allocations were Rs. 1061.99 crore and Rs. 0.78 crore respectively. The Committee note the huge difference in allocations this year as compared to last year, where the Revenue Head of BE (2022-23) has seen a significant decrease of 70.75% over Revenue Head of BE (2021-22). Similarly, the Capital Head of BE (2022-23) has seen a whopping increase of 1278.21% over the Capital Head of BE (2021-22). The Ministry of Planning informed the Committee that the increase in the Capital Section for the year 2022-23 is due to the Budget allocated to Atal New India Challenge (ANIC) / Applied Research and Innovation in Small Enterprises (ARISE) of Rs. 10 crore under Investments head to provide for equity stake in ANIC/ARISE startups. The Committee are of the view that such allocations should be made gradually and not abruptly. The Committee may also be informed whether such equity participation as distinct from a grant falls within the mandate of the Aayog. The details of this pilot project may be furnished to the Committee.

9. In their Action Taken Replies the Ministry of Planning have submitted as follows:-

"Cabinet has approved the continuation of Atal Innovation Mission (AIM) scheme upto 31.03.2023 i.e. current financial year and allocated Rs. 520 crore for it. With this allocation of Rs. 520 crore during FY 2022-23 the allocation for 2022-23 will exceed BE & RE of previous Financial Year. The proposed allocation to Atal Innovation Mission (AIM) during 2022-23 is Rs. 520 crore. Rs. 10 crore has been earmarked for investment head for equity stake in ANIC-ARISE start-ups which is not a major share of the budgetary provisions. AIM understands the point raised by the Committee. The allocation for the same is being made gradually and every new selected start-up under the Atal New India Challenge Program will continue to have 80% of their funding as grant and 20% will go as investment for equity stake. The equity participation is a new model that is approved by the Ministry of Finance. The exact modalities of the pilot project are being worked out together by AIM and NITI AAYOG. The details of the

same will be presented before the Committee once the guidelines are approved by the competent authority."

10. The Committee appreciate the new model of equity participation of Rs. 10 crore by the Ministry of Planning for their important scheme of Atal New India Challenge (ANIC) / Applied Research and Innovation in Small Enterprises (ARISE) under Atal Innovation Mission (AIM). The Ministry has informed the Committee that the exact modalities of the pilot project are still being worked out. The Committee expect this process to be completed soon so that more funds can be allocated for equity investments in future budgets. The Committee would like to highlight that India has a large number of upcoming Start-Ups and hence, having clear guidelines on equity investment would not only encourage such ANIC/ARISE Start-Ups to grow but would also bring in good returns for the Government. The Committee would also like the Ministry to identify more such avenues for similar equity investments.

Recommendation (Serial No. 7)

Aspirational Districts Programme (ADP)

11. The Committee note that, recently the ADP has been independently appraised by United Nations Development Programme (UNDP). In its report, the UNDP while acknowledging and highlighting the positive aspects of the programme, also pointed out that Capacity Building at the grassroots level and improvement in the quality of data are areas that require further work. This Committee in their earlier reports have continuously highlighted their concerns regarding the staff crunch and quality of data that is being collected by NITI Aayog. The Committee would thus like to reiterate their earlier recommendation that more emphasis needs to be placed and concrete steps undertaken

to improve the quality of data. The Committee further desire that greater use of technology be made in data collection and such data be verified through actual fieldworkers. In addition, the Committee recommend that NITI Aayog should have necessary and qualified staff at the district level to ensure that high-quality data is supplied for evaluating and ranking the backward districts under ADP. The Committee would also like the NITI Aayog to provide/share all their reports/studies with Members of Parliament through the Parliament Library portal.

12. In their Action Taken Replies the Ministry of Planning have submitted as follows:-

"The Committee's recommendations regarding undertaking measures to improve data quality are noted for compliance. In order to ensure that ground level data are reflected accurately, NITI Aayog has worked out a series of measures which include spot verification by an independent party to ascertain whether the benefit of the scheme has already reached the particular household. It is hoped that an in-depth analysis of cases where reported data does not match the reality on ground would enable the district administration in improving the quality of data.

It is further to be submitted that currently, the champions of change dashboard which captures data of progress of identified indicators has many provisions that alerts the users in case the data show a sudden jump. This is conveyed to the State Government and the district administration for a review of the progress in the indicator concerned.

While NITI Aayog is in the process of rolling out this verification strategy, the Committee has rightly noted that staff crunch and data quality are related issues, and that availability of adequate staff on ground is an essential determinant of good data as well as good service delivery, which is the ultimate aim of the program. In order to address this, as the Committee has highlighted, capacity building of district officials is imperative. NITI Aayog has prioritized the same through regular training sessions both online as well as offline. The team at NITI Aayog has also arranged adhoc training sessions as per the requests of the districts.

Various reports on different subjects are publicly available on the NITI Aayog website. However, all verticals of NITI Aayog has been sensitized to share a copy of the reports/studies to Parliament Library. Further the links of various reports are enclosed in Annexure."

13. The Committee have time and again reiterated the issue of lack of credibility of data that is collected by NITI Aayog, as well as the human resource shortage in this Ministry. In this regard, the Committee acknowledge the measures taken so far by NITI Aayog to improve data quality, viz, spot verification method in which an independent party ascertains whether the benefit of the scheme has reached the particular household; new features on Champions of Change Portal which alerts the users in case the data show a sudden jump; conducting regular and ad hoc training sessions for district officials etc. The Committee agree with the Ministry's observation that an in-depth analysis of cases where reported data does not match the reality on ground would enable the district administration in improving the quality of data and therefore, the Committee hope that the Ministry would take immediate measures to ensure deeper analysis of reported data. The Committee also note that, for improvement in data quality, the Ministry in their previous Action Taken Replies on Demands for Grants (2021-22) had recognized the need for digitization of data generation processes and data quality assurance practices, to be followed across Ministries/Departments. In order to achieve these objectives, the Ministry had planned a few initiatives like making Data Governance Quality Index (DGQI) an annual exercise, developing data strategies and establishing Data & Strategy unit, horizontally expanding the scope of DGQI to cover data strategy and data driven outcomes as well as vertically expanding it to include non-schematic interventions in addition to CS/CSS schemes. The Committee would like to be apprised of the current status of their implementation along with the reasons for non-implementation, if any.

NEW DELHI;
28 July 2022
06 Shrawana, 1944 (Saka)

SHRI JAYANT SINHA,
Chairperson,
Standing Committee on Finance

List of Reports – Energy Vertical

Sl. No.	Name of Reports	Links
1	Turning Around the Power Distribution Sector by NITI and RMI	https://www.niti.gov.in/sites/default/files/2021-08/Electricity-Distribution-Report_030821.pdf
2	RE-Integration report, jointly launched by NITI and IEA	https://www.niti.gov.in/sites/default/files/2021-08/RenewablesIntegrationinIndia2021-compressed.pdf
3	Roadmap for Ethanol blending in India 2020–25	https://www.niti.gov.in/sites/default/files/2021-06/EthanolBlendingInIndia_compressed.pdf
4	Report of Comprehensive Economic and Environment Impact of Coal Washing in India by TERI	https://www.niti.gov.in/sites/default/files/2021-08/CoalWasheryReport.pdf
5	Electricity Access in India and Benchmarking Distribution Utilities	https://www.niti.gov.in/sites/default/files/2020-11/SPI_Electrification_15.pdf
6	IEA India 2020: In-Depth Energy Policy Review	https://www.niti.gov.in/sites/default/files/2020-01/IEA-India%202020-In-depth-EnergyPolicy.pdf
7	NITI Aayog and World Bank: Energy-Water-Agriculture Nexus	https://www.niti.gov.in/sites/default/files/2020-01/NITI-Aayog-%26-World-Bank-Energy-Water-Agriculture-Nexus.pdf
8	Energy Data Subgroup Report: Agriculture	https://www.niti.gov.in/sites/default/files/2021-07/SubgroupReportAgriculture.pdf
9	Energy Data Subgroup Report: Buildings	https://www.niti.gov.in/sites/default/files/2021-07/SubgroupReportBuilding.pdf
10	Energy Data Subgroup Report: Coal	https://www.niti.gov.in/sites/default/files/2021-07/SubgroupReportCoal.pdf
11	Energy Data Subgroup Report: Electricity	https://www.niti.gov.in/sites/default/files/2021-07/SubgroupReportElectricity.pdf
12	Energy Data Subgroup Report: Oil and Gas	https://www.niti.gov.in/sites/default/files/2021-07/SubgroupReportOil-Gas.pdf

13	Energy Data Subgroup Report: Renewable Energy	https://www.niti.gov.in/sites/default/files/2021-07/SubgroupReportRenewableEnergy.pdf
14	Energy Data Subgroup Report: Transport	https://www.niti.gov.in/sites/default/files/2021-07/SubgroupReportTransport.pdf
15	NITI Aayog and GIZ: National Sensitisation Workshop on State Energy Action Plan	https://www.niti.gov.in/sites/default/files/2020-01/NITI_Aayog_GIZ_0.pdf
16	Report of the Energy Storage System (ESS) Roadmap for India: 2019–32	https://www.niti.gov.in/sites/default/files/2019-10/ISGF-Report-on-Energy-Storage-System-%28ESS%29-Roadmap-for-India-2019-2032.pdf
17	Roadmap to Fast Track Adoption and Implementation of Energy Conservation Building Code (ECBC) at the Urban and Local levels	https://www.niti.gov.in/sites/default/files/energy/ECBC_report.pdf
18	State Renewable Energy Capacity Addition Roadmap	https://www.niti.gov.in/sites/default/files/energy/Executive-Summary.pdf
19	India's Leapfrog to Methanol Economy	https://www.niti.gov.in/sites/default/files/energy/Indias-Leapfrog-to-Methanol-Economy.pdf
20	Energising India	https://www.niti.gov.in/sites/default/files/energy/Energising-India.pdf
21	Report of the Workshop on Energy Modelling and Launch of Energy Data Portal (dashboard) on 12 May 2017 at NITI Aayog	https://www.niti.gov.in/sites/default/files/energy/Workshop-on-Modelling-and-EDM.pdf
22	Report on India's Renewable Electricity Roadmap 2030	https://www.niti.gov.in/sites/default/files/energy/Indias-RE-Roadmap-2030.pdf
23	A Report on Energy Efficiency and Energy Mix in the Indian Energy System (2030) Using India Energy Security Scenarios, 2047	https://www.niti.gov.in/sites/default/files/energy/ECBC_report.pdf
24	Energy Efficiency Interventions	https://www.niti.gov.in/sites/default/files/energy/En

	at NITI Aayog	ergy-Efficiency-Interventions-at-NITI.pdf
25	Report of Expert Group on 175 GW RE By 2022	https://www.niti.gov.in/sites/default/files/energy/175-GW-Renewable-Energy.pdf
26	Healthy States, Progressive India: Health Index Round IV 2019-20 (December, 2021)	https://www.niti.gov.in/sites/default/files/2021-12/NITI-WB_Health_Index_Report_24-12-21.pdf
27	Emergency and Injury Care at District Hospitals in India	https://www.niti.gov.in/sites/default/files/2021-12/AIIMS_STUDY_2_0.pdf
28	Emergency and Injury Care at Secondary and Tertiary Level Centres in India	https://www.niti.gov.in/sites/default/files/2021-12/AIIMS_STUDY_1.pdf
29	Home-based Management of COVID-19: Best Practices Adopted by States (November 2021)	https://www.niti.gov.in/sites/default/files/2021-11/State-practices-on-home-based-care-forCOVID-19.pdf
30	Health Insurance for India's Missing Middle (October 2021)	https://www.niti.gov.in/sites/default/files/2021-12/Health%20Insurance%20for%20India%E2%80%99s%20Missing%20Middle_08-12-2021.pdf
31	Best practices in the performance of District Hospitals (September 2021)	https://www.niti.gov.in/sites/default/files/2021-10/District_Hospital_Report_for_digital_publication.pdf
32	Healthcare Artificial Intelligence Catalyst (HAIC) Pilot Study (July 2021)	https://www.niti.gov.in/sites/default/files/2021-08/HAICReportNITIAayog.pdf
33	Study on Not-for-Profit Hospital model in India (June 2021)	https://www.niti.gov.in/sites/default/files/2021-07/Not-for-profit-HospitalReport_29_7_2021.pdf
34	Investment Opportunities in India's Healthcare Sector (March 2021)	https://www.niti.gov.in/sites/default/files/2021-03/InvestmentOpportunities_HealthcareSector_0.pdf
35	Health & Nutrition Practice Insight Vol. II (August 2020)	https://www.niti.gov.in/sites/default/files/2020-08/Practice_Insight_Vol_II.pdf
36	Report on Mitigation and Management of COVID-19 (November 2020)	https://www.niti.gov.in/sites/default/files/2020-11/Report-on-Mitigation-and-Management-of-COVID19.pdf

37	Vision 2035: Public Health Surveillance in India	https://www.niti.gov.in/sites/default/files/2020-12/PHS_13_dec_web.pdf
38	Strategy Overview: Making India a Digital Health Nation Enabling Digital Healthcare for all (July 2020)	https://www.niti.gov.in/sites/default/files/2021-09/ndhm_strategy_overview.pdf
39	Health System for a New India: Building Blocks (November 2019)	https://www.niti.gov.in/sites/default/files/2019-11/NitiAayogBook_compressed_1.pdf
40	Round 2: Healthy States Progressive India - Report on the Ranks of States and Union Territories (June 2019)	https://www.niti.gov.in/sites/default/files/2021-09/SHI_Report_two09102021.pdf
41	Round 1: Healthy States Progressive India - Report on the Ranks of States and Union Territories (February 2018)	https://www.niti.gov.in/sites/default/files/2021-09/SHI_Round_one%20Report_09102021.pdf
42	Guidelines for sharing of Bio-specimen & data for research related to COVID-19 (April 2020)	https://www.niti.gov.in/sites/default/files/2020-04/Guidelines-for-sharing-of-Biospecimen-and-data-for-research-related-toCOVID-19.pdf
43	Agreement for Public-Private Partnership for Non-Communicable Diseases (October 2018)	https://www.niti.gov.in/sites/default/files/2019-07/Partnership_Book_MCA_full_book_Hi_Res.pdf
44	Guidelines for Public-Private Partnership for Non-Communicable Diseases (October 2018)	https://www.niti.gov.in/sites/default/files/2019-01/NCD-PPP-GUIDLINE-BOOKLET.pdf
45	Healthy States, Progressive India: Health Index Round IV 2019-20	https://www.niti.gov.in/sites/default/files/2021-12/NITI-WB_Health_Index_Report_24-12-21.pdf
46	District Hospital Index	https://www.niti.gov.in/sites/default/files/2021-09/District_Hospital_Report_for_digital_publicatio

		n.pdf
47	State Health Index Round 1	http://social.niti.gov.in/uploads/sample/SHI_Round_one%20_Report.pdf
48	State Health Index Round 2	http://social.niti.gov.in/uploads/sample/SHI_Round_2_report.pdf
49	State Health Index Round 3	http://social.niti.gov.in/uploads/sample/SHI_Round_third_Report.pdf
50	State Health Index Round 4	http://social.niti.gov.in/uploads/sample/SHI_Round_fourth_Report.pdf
51	New Farm Acts-Understanding the Implications	https://www.niti.gov.in/sites/default/files/2020-11/NewFarmActs2020.pdf
52	Reforms in Urban Planning Capacity in India, September 2021	https://www.niti.gov.in/node/1674
53	Waste-Wise Cities: Best Practices in Municipal Solid Waste Management, December 2021	https://www.niti.gov.in/sites/default/files/2021-12/Waste-Wise-Cities.pdf
54	NITI Aayog-UNDP Handbook on Sustainable Urban Plastic Waste Management, October 2021	https://www.niti.gov.in/sites/default/files/2021-10/Final_Handbook_PWM_10112021.pdf
55	Faecal Sludge and Septage Management in Urban Areas: Service and Business Models, January 2021	https://www.niti.gov.in/sites/default/files/2021-08/NITI-NFSSM-Alliance-Report-for-digital.pdf
56	Transferable Development Rights	https://www.niti.gov.in/sites/default/files/2021-09/TDRguidelines.pdf
57	Report Of The Expert Committee on Land Leasing And Model Agricultural Land Leasing Act, 2016	https://www.niti.gov.in/writereaddata/files/document_publication/Final_Report_Expert_Group_on_Land_Leasing.pdf
58	Working Group Report on Demand & Supply Projects	https://www.niti.gov.in/sites/default/files/2021-08/Working-Group-Report-Demand-Supply-30-

Minutes of the Twenty-Second sitting of the Standing Committee on Finance
(2021-22) The Committee sat on Thursday, the 28th July, 2022 from 1500hrs. to
1715 hrs. in Main Committee Room, Parliament House Annexe, New Delhi.

PRESENT

Shri Jayant Sinha – Chairperson

LOK SABHA

2. Shri Subhash Chandra Baheria
3. Shri Shrirang Appa Barne
4. Smt. Sunita Duggal
5. Shri Manoj Kotak
6. Shri Pinaki Misra
7. Shri Gopal Shetty
8. Dr. (Prof.) Kirit Premjibhai Solanki
9. Shri Manish Tewari
10. Shri Rajesh Verma

RAJYA SABHA

11. Shri Ahmad Ashfaque Karim
12. Shri Sushil Kumar Modi
13. Dr. Amar Patnaik
14. Dr. C.M. Ramesh

SECRETARIAT

- | | | | |
|----|------------------------------|---|---------------------|
| 1. | Shri Siddharth Mahajan | - | Joint Secretary |
| 2. | Shri Ramkumar Suryanarayanan | - | Director |
| 3. | Shri Kulmohan Singh Arora | - | Additional Director |

PART I

2. XX XX XX XX XX XX
 XX XX XX XX XX XX.

(The witnesses then withdrew)

PART II

3. Thereafter, the Committee took up the following draft reports for consideration and adoption:

- (i) Draft Action Taken Report on the recommendations contained in Fortieth Report on Demands for Grants (2022-23) of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Financial Services, Investment & Public Asset Management and Public Enterprises).
- (ii) Draft Action Taken Report on the recommendations contained in Forty-First Report on Demands for Grants (2022-23) of the Ministry of Finance (Department of Revenue).
- (iii) Draft Action Taken Report on the recommendations contained in Forty-Second Report on Demands for Grants (2022-23) of the Ministry of Corporate Affairs.
- (iv) Draft Action Taken Report on the recommendations contained in Forty-Third Report on Demands for Grants (2022-23) of the Ministry of Planning.
- (v) Draft Action Taken Report on the recommendations contained in Forty-Fourth Report on Demands for Grants (2022-23) of the Ministry of Statistics and Programme Implementation.

After some deliberations, the Committee adopted the above draft Reports and authorised the Chairperson to finalise them and present the Reports to the Parliament.

The Committee then adjourned.

A verbatim record of the proceedings has been kept.

APPENDIX

(Vide Para 4 of the Introduction)

ANALYSIS OF THE ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS CONTAINED IN THE FORTY-THIRD REPORT OF THE STANDING COMMITTEE ON FINANCE (SEVENTEENTH LOK SABHA) ON DEMANDS FOR GRANTS (2022-23) OF THE MINISTRY OF PLANNING

	Total	% of total
(i) Total number of Recommendations	08	
(ii) Recommendations/Observations which have been accepted by the Government (vide Recommendation at Sl.Nos. 1, 2, 3, 4, 5, 6, 7, and 8)	08	100%
(iii) Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies	Nil	0.00
(iv) Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee	Nil	0.00
(v) Recommendations/Observations in respect of which final reply of the Government are still awaited	Nil	0.00